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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1371/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017 and 6.12.2017

NAME OF THE PARTIES: Standard Chartered Bank
V/s.
Ruchi Soya Industries Limited

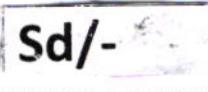
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. Pesi Mehta Sr. Counsel Mr. Hindray Khurana i/b AZB and Partners for Petitioner		
1.	Mr. Janak Doshiwadi Sr. Adv.		
2.	Mr. Ashish Kamal		
3.	Ms. Anilika Singhania	Adv-	
4.	Mr. Abhay Jodhpur	Advocates	
5.	Ms. Shanti Katakey	crawford bayley &	
6.	Mr. Jay Zaveri	- Respondents	

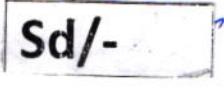
ORDER

CP No. 1371/I&BP/NCLT/MB/MAH/2017

List this matter on 8.12.2017 for order pronouncement.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)